

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 1176

TO BE ANSWERED ON NOVEMBER 23, 2016

NEW URBAN AGENDA

No. 1176 SHRIMATI RAKSHATAI KHADSE :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether review of the Quito Declaration for the Habitat III Conference was held recently at Quito for the New Urban Agenda;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken to address the challenges associated with the global urban turn?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

- (a) & (b): In line with the bi-decennial cycle (1976, 1996 and 2016), the United Nations General Assembly had convened the 3rd United Nation Conference on Housing & Sustainable Urban Development, known as Habitat III during 17th –

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20th October, 2016 at Quito, Ecuador and the 'New Urban Agenda' – Quito Declaration on Sustainable Cities and Human Settlements for All was adopted on 20th October, 2016.

The new urban agenda outlines the upcoming challenges and opportunities of growing urbanization which can be addressed through planning, design, finance, development, governance and management, guided by the New Urban Agenda.

- (c): The India Habitat-III National Report, 2016 outlines the way forward towards achieving sustainable human settlements in India. In addition, a number of urban missions have been launched by the Government of India to address the challenges of urbanization and to tap the vast opportunities and potential that urbanization offers.
